a copy each (in English and Hindi) of the Fifth Report of the Standing Committee on Defence on the 'Army Cantonments'.

RECOMMENDATIONS OF THE BUSI-NESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 25th February, 1999 allotted one hour for the discussion on the Resolution regarding President's Rule in the State of Goa.

The Committee also recommended that the sittings of the Rajya Sabha fixed for Monday, the 1st March, 1999 and Wednesday, the 3rd March, 1999, be cancelled.

The Committee further recommended that in order to complete the listed Government Business, the House should sit beyond 5.00 p.m., each day, from Friday, the 26th February, 1999.

MOTION FOR ELECTION TO THE CENTRAL ADVISORY BOARD OF ARCHAEOLOGY

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : सभापति महोदया, मैं आपकी अनुमति से निम्नलिखित प्रस्ताव उपस्थित करता हूं :-

> "भारत सरकार (भारतीय पुरात्तव सर्वेक्षण) संकल्प संख्यांक 9-1/97 ईई, दिनांक 15 दिसम्बर, 1998 के पैरा 1 के उपबंध के अनुसरण में, यह सभा ऐसी रीति से, जैसा सभापति निर्देश दें, सभा के सदस्यों में से एक सदस्य को केन्द्रीय परात्तव सलाहाकार बोर्ड का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करें।"

The question was put and the motion was adopted

STATEMENT REGARDING GOVERN-MENT BUSINESS

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND OF STATE IN THE MINISTER OF MINISTRY PARLIAMEN-TARY AFFAIRS (SHRI DILIP RAY): Sir, I beg to announce that the Government Business in this House for

the next week commencing 1st March, 1999 will consist of:

- 1 Further discussion on the Motion of ' Thanks on the President's Address.
- 2 Consideration and passing following Bills as pased by Lok Sabha:—
- Explosive (a) The Substances (Regulation) Amendment Bill. 1998.
- (b) The Coffee (Amendment) Bill, 1998
- 3. Consideration and passing of the North-Eastern Council (Amendment) Bill, 1998.
- 4. Discussion on the Resolution seeking approval of the Proclamation issued by the President in the state of Goa.

RE. STRIKE BY BANK EMPLOYEES

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, everybody knows that 13 lakh bank employees are on strike. They were on strike yesterday, and they are on strike today. There is an action plan announced by the Joint Committee which says that there will be continuous strike from 17th March. paralysing the entire banking system. Sir, I am not going into the merits of their demands. But, at the same time, taking into consideration the economic crisis of the country and taking into consideration the crisis of the country and taking into consideration the crisis in which some of the banks-not all, may be a few-are today, I appeal to the bank employees, their unions to be reasonable and realistic so far as their economic demands are concerned. I expect a little more realism from them. While saying so, I must say that the Indian Banks Association must end their confrontationist attitude which is precipitating the strike. Who are the sufferers? It is the common people who are the sufferers. The traders and businessmen have their own alternative economy. They know how to manage

SHRI VAYALAR RAVI (Kerala): Sir, I want to associate myself with the views expressed by Shri Gurudas Das Gupta and exprss my sentiments. It may affect, the hank Indian people and the Indian economy. Even today this Parliament is in darkness. We do not know what is going on between the bank employees and the negotiating machinery. In fact, the Labour Minister is sitting here. As Shri Gurudas Das Gupta has said, I am not going into the merits or demerits of their demands. What I am asking the Government is not to push the nation into an economic crisis by precipitating the strike in the banking sector. From this forum I make an appeal to the workers, the employees, also. The Government is responsible and the workers are also equally responsible for this. But the Government should not close its eyes and say, "we do not see anything; you go on". That is very dangerous. I believe, taking into consideration the economic situation, this country cannot afford to have a strike by the bank employees from 17th March onwards. This country may plunge into an economic diaster. I appeal to the Government, through you, Sir, that they must, at the earliest, try to discuss, negotiate and settle the strike. I believe the workmen, the employees, would also show a gesture of coming the table and try to settle the strike at the earliest. Mr.' Labour Minister, it is your function also to persuade all the three components, the Government, the Indian Banks Association and the Federation, I appeal to the Labour Minister to intervene, if necessary, to avoid any indefinite strike. SHRI S. VIDUTHALAI VIRUMBI

SHRI S. VIDUTHALAI VIRUMBI (Tamil nadu): Mr. Chairman, Sir, as regards this bank strike, it is not a token one. They are going to commence the strike in an indefinite manner from 17th March. It is not merely a question of interaction between the Indian Banks Association and the United Forum of Bank Unions. The seventh bipartite wage settlement expired in October, 1997. The last bipartite wage settlement expired in

their own payments when the banks are not in business. Therefore, the distress of the common people should be looked into by bank the employees, the managements and the Government. The most unfortunate and painful thing is the role that the Ministry of Finance is playing. May be, the Finance Minister is too busy in preparing his hard Budget for the common people. That is his job. But he should have found time to ask the bank employees as also the bank managements to meet him and he could have presided over a meeting for a solution. The most unfortunate thing is the attitude shown by the Government. 1 do not know what the policy of the Government is. There was a strike in the All India Institute of Medical Sciences. There is a strike in the Pusa institute. There is a strike in the banks. I do not know whether the Government has abdicated its responsibility of bringing the strikes that are continuing in different parts of the country to a negotiated settlement. It is, in my opinion, a dereliction of duty. I appeal, if I am so allowed, to the Government of India not to be so unresponsive, in a way irresponsible, so far as this economic and important development is concerned. My special appeal to the Prime Minister is to take upon himself the responsibility of ending this impasse. The continuous strike in the banks must be averted at any cost. With a sense of realisation from the employess, with a sense of responsiveness from the managements and with a sense of responsibility from the Government this crisis of impending continuous strike must be averted. The country cannot allow the banks to go on strike like this; it cannot allow the distress of the common people to be continued like this. The country cannot afford this.

SHRI KHAGEN DAS (Tripura): Mr. Chairman, Sir, I associate myself with the views expressed by Shri Gurudas Das Gupta.

October, 1997. The bank employees demanded 18% incrase without retiral benefits and they demanded 15% incrase with retiral benefits. The Indian Banks Association started with 8%. But it has not made any revised offer.

That is the main issue. If any revised offer had been made, they would have come to some point. But it is not so. When it is not so, Sir, instead of coming to some conciliation, they have provoked it. One head of a bank said that if they deduct two days' salary of the officials, they can save three crore rupees. Another bank official said that if it goes on like this, the management will be on the offensive.

This observation is made by the topmost seat of the Indian Banks Association. This is the say the Indian Banks Association unnecessarily, unwantedly, provoked the bank employees. Therefore, I appeal, through you, Sir, that the Government should come forward. Even the Prime Minister should intervene and see to it that an indefinite strike does not take place; otherwise, the market services will be disrupted completely. So, I again appeal that the Government should see to it that the indifinte strike is stopped once and for all. The Government should come forward and be lenient with the bank employees. Another thing, Sir, is every three years or five years, we cannot go on like this. Let them come forward and find out some norms. And based on those norms, the payment and other benefits should befixed. Hereinafter, it there is any talk with bank employees associations, etc. that should be based on those norms only. The norms should be perpetual, unless and until any basic structure is changed. Only the Government can decide about the norms that will be applicable to employees, associations etc. Therefore, Government should come forward to help the association or the union to find out norms. With this, Sir, I conclude my speech.

SHRIMATI KAMLA SINHA (Bihar): Sir, I would like to associate myself with the issue raised by Comrade Gurudas Das Gupta. It is a very serious issue, Sir. The bank employees were on strike vesterday and also today. They have announced to go in for an indefinite strike from 17th March, 1999. It is true that the present economic situation of the country is really grim. We have gone back to 1991 conditions. We cannot afford to be there. The banking sector is very important for country's economic development and prosperity. So, it is very essential that the employees are not dissatisfied. The rationale behind the strike should be seen and negotiated. The Labour Minister should take a lead in these matters and he should coordinate the issue so that the matter is settled once and for all. There should not be any reason for the workers to go on strike. Thank you, Sir.

SHRI VENKAIAH M. NAIDU (Karnataka): Sir, I raise to associate myself with the issue raised by Comrade Gurudas Das Gupta. Sir, all of us should keep in mind the economic situation of the country also. Then, as Virumbiji said, there should be some sort of mechanism or formulation to be arrived at; otherwise, everytime somebody will give notice and go on strike disrupting public life, then negotiation, then some sort of settlement etc. This sort of activity, particularly in the banking sector is not good for the country. So, I request the employuces who are on strike to leave the confrontationist attitude and I also call upon the Government to come to a negotiated settlement with bank employees. Because, the main issue is, more than the employees, the public is suffering. Keeping that in mind, the Government should take the initiative and the employees should also not go in for a confrontation. They should come back to the negotiatiating table and settle the issue across the table.

SHRI S., VIDUTHALAI VIRUMBI: Sir, the Government should make a suo motu statement.

SHRI R. MARGABANDU (Tamil Nadu): Sir, cutting across party lines, I would like to say that the economic conditions of the nation should be taken in to consideration while acceding to the demands of the organised sector. We should not forget that whenever the organised sector makes a demand, its demand is fulfilled. So far as the unorganised sector like farmers is concerned, their interest is not taken care of. I have come to know that 50 per cent of the Government revenue goes towards salaries of Government servants. Very little amount is left for meeting the demands of the common people. These things also should be taken into consideration.

Of course, a reasonable demand can be accepted by the Government. Sir, I would like to request the ruling party as well as the Opposition parties to take into consideration the overall interest of the nation. One cannot accept the demand of every organisation. I heard that they are demanding 18 per cent increase. But the Government has agreed to given ten per cent increase

Now the Government is prepared to give 11 per cent increase. But the bank employees are saying that unless give them 18 per cent increase, they will go in for an indefinite strike from 17th March onwards.

Sir, my humble request to the whole House is, we should take into consideration the problems of the nation. We should also take into consideration the problems of the unorganised sector. My earnest appeal to the bank employees is to take a reasonable stand and come to some settlement with the Government. Thank vou.

SHRI GURUDAS DAS GUPTA: Sir, the hon. Member has misinformed the House about the package offered by the Government.

MR. CHAIRMAN: That is all right Shri Naresh yadav.

श्री नरेश यादव (बिहार) : सभापति महोदय, बैंक के साढ़े बारह लाख अधिकारियों और कर्मचारियों की सम्पूर्ण हड़ताल की और श्री गरूदास दासगप जी ने सदन का ध्यान खींचा है, मैं उससे अपने आपको सम्बद्ध करते हुए आपके माध्यम से माननीय प्रधान मंत्री जी से आग्रह करना चाहता हं कि कहीं न कहीं बैंक के यह साढे बारह लाख कर्मचारी इस देश के नागरिक हैं और इस देश में लाख कर्मचारी इस देश के नागरिक हैं और इस देश में अपनी सेवा दे रहें हैं । सरकार को सम्वेदनहीनता का परिचय नहीं देना चाहिए. सम्वेदनशीलता का परिचय देना चाहिए जिससे कि जो बैंक कर्मचारियें की मांग है उस पर मिल बैठकर तय करें और इस देश हित में निर्णय करें जिससे कि आज जो देश का कारोबार उप्प है और आगे आने वाले 17 मार्च में सम्पर्ण हडताल भी होने वाली है, इस ओर सदन का ध्यान आकर्षित करते हए आग्रह करना चाहंगा कि तुरन्त माननीय प्रधान मंत्री को इस पर ध्यान देना चाहिए । बहुत-बहुत

SHRI ABANI ROY (West Bengal): Sir, I would like to associate myself with the issue raised by Shri Gurudas Das Gupta. Looking at the problems which the people are facing, I would like to request the hon. Prime Minister and the hon. Finance Minister to make some arrangement as early as possible to avoid the strike which the bank employees are going to hold from 17th March onwards. Some negotiable and honourable settlement should be reached at the earliest

SHRI JIBON ROY (West Bengal): Mr. Chairman, Sir, I would like to associate myself with the issue raised by

Shri Gurudas Das Gupta. I have well taken the advice given by Shri Venkaiah Naidu. Workers cannot afford to take the path of confrontation. They don't have that much strength. at the same time, I would like to say that if the workers are beaten up, they will give a reply. Initially, the government had taken a stand that they would come to some settlement in a piecemeal way and bankwise. It is a tradition that the banking industry makes negotiations at the national level. Sir.

अपनी जिद से पीछे हट जाना चाहिए तािक हड़ताल खत्म हो सके और जो डेडलॉक बना है, वह डेडलॉक खत्म हो जाए क्योंकि देश की आर्थिक स्थित बहुत खराब है। बैंकों में जब-जब हड़ताल होती है तो हजारों करोड़ रूपए का नुकसान एक दिन में हो जाता है। कल हमारें यहां बजट आने वाला है। यशवंत सिन्हा जी जूझ रहें हैं कि किस तरह से इस देश की आर्थिक स्थिति को दूरुस्त किया जाए। तो ऐसी स्थिति में बैंक कर्मचारियों को पूरे राष्ट्र का ख्याल रखते हुए, राष्ट्रवादी हितों का ख्याल रखते हुए बैंक की जो हड़ताल हैं, वापस ले लेनी चाहिए और सरकार को हड़ताल को समाप्त करने के लिए, बैंक कर्मचारियों को पटाने के लिए तत्काल सामने आ कर इस डेडलॉक को खत्म करना चाहिए।धन्यवाद।

MR. CHAIRMAN: We will now take up the next item...(Interruptions)

SHRI GURUDAS DAS GUPTA: The labour Minister is here. The entire House is concerned with it. let the Labour Minister say something. Let him react.

SHRI S. VIDHUTHALAI VIRUMBI: sir, let him react.

SHRI JIBON ROY: Let the Minister respond

श्रम मंत्री (डा0 सत्यानारायण जिटया) : सदन में माननीय सदस्यों ने जो चिंता व्यक्त की है, उसके बारे में सरकार गंभीर है । मेरा आग्रह होगा कि हड़ताल को समाप्त करके चर्चा के लिए अनुकूल वातावरण तैयार करें और बातों का ठीक प्रकार से निराकरण हो सके, इस प्रकार का प्रयास किया जाए । इसलिए मैं आग्रह करूंगा कि हड़ताल समाप्त करके इसके लिए अनुकूल स्थिति पैदा करें, इसके लिए मेरा आद्यान भी है ।

SHRI GURUDAS DAS GUPTA: This is not the issue. The Labour Minister should take the initiative...(*Interruptions*) This is not the way the Government should respond... (*Interruptions*)

श्रीमती कमला सिंहा : आपको तो आगे आकर समझौता कराना चाहिए।

श्री राजूभाई ए० परमार (गुजरात) : आप हमारी भावनाओं को आगे बढ़ाइए।

डा0 सत्यानारायण जिटया : मैं आपकी भावनाओं से वित्त मंत्री जी को अवगत कराउंगा और इसमें तथा निर्ध्स निकल सकता है, ऐसा प्रयास करूंगा।

tney wanted to negotiate in a piecemeal way to divide the workers. It has vindi cated the negative approach of the Government to settle this issue. They are sitting tight on ten per cent. Sir, the bank workers and the bank unions are eager to come to some settlement. If they are given something reasonable, they will negotiate and settle the issue. I would request my esteemed friend to advise the Government and the Finance Ministry to call a meeting immediately and negotiate with them. At the same time, I would also request the hon. Labour Minister to resolve the problem. The Labour Minis try represents both labour and the em ployer. Now what is happening is that, as if they have to represent the employer alone and not the labour, the labourers are not taken care of. Your Agenda of Governance says that labour is the party and partner of the Government. But you don't call meetings to discuss the matter with them. I would like to know what steps the Labour Minstry has taken in the matter.

श्री गांधी आज़ाद (उत्तर प्रदेश): धन्यवाद सभापित महोदय। मैं अपने को इस विषय में सम्बद्ध करते हुए केवल इतना कहना चाहता हू कि बैक कर्मचारियों की हड़ताल जेनुईन हैं और इसके कारणों का पता लगाना चाहिए और उनके निवारण का कोई उपाय किया जाना चाहिए। धन्यवाद।

श्री **संजय निरूपम** (महाराष्ट्र) : सभापति महोदय, गुरूदास जी ने प्रश्न उठाया है, उस प्रश्न से मैं अपने आप को सम्बद्ध करता हं । बैंक कर्मचारियों की हडताल का मैं एक भूक्तभोगी हं। कल से एक चेक लेकर मै घुम रहा हं कि जो एनकेश नहीं हो रहा है। मेरी जेब में सिर्फ सौ रूपए पड़ें हैं। बैंकों में हड़ताल कोई नई बात नहीं है। कई बार मुझे लगता है कि बैंक वाले काम कम करतें हैं और हड़ताल ज्यादा करतें हैं। मुख्य मुद्दा उनका वेतन वृद्धि का होता है, हमेशा यही होता है। इस बार भी वेतन वृद्धि का प्रश्न है। मेरे ख्याल से जो मैनें अखबारों में पढ़ा है कि सरकार दस परसेंट तक बढ़ाने की बात मान चुकी हैं और उनका जो टोटल वेतन वृद्धि का प्रश्न है, वे 56 परसेंट की बात कर रहें हैं। तो कहीं न कहीं दोनों को पीछे हटना पडेगा। सरकार को थोडा सा आगे आ जाना चाहिए और बैंक की यनयिन्स को

MR. CHAIRMAN: Hon. Members, it is now 12.25 p.m. If the Members agree, since the Private Members' Business starts at 2.30 p.m., we can sit up till 1.30 and continue with the debate on Motion of Thanks on the President's Address...

SHRIMATI KAMLA SINHA: No, not today. Sir.

आज तो जुम्मे का दिन है। आज तो एक बर्जे समाप्त होता ही है।

MR. CHAIRMAN: Are you going to pray?

श्रीमती कमला सिन्हा : ज़रूर सबके साथ बैठकर प्रे कर लेंगे।

MOTION OF THANKS ON PRESI-DENT'S ADDRESS-Contd.

SHRI M. VENKAIAH NAIDU (Karnataka): Mr. Chairman, Sir, I had just started speaking yesterday and the House had adjourned. I was speaking on the Motion of Thanks on President's Address to the Joint Session of Parliament.

The biggest problem in this country seems to be one of double-standards and hypocrisy. As Members, as political parties, after fifty years of our independence now, we should ponder over whether we should pursue this level of functioning in public life. In the President's Address there was a mention about the overall economic situation, as also the various initiatives taken by the Government. The nuclear tests conducted by India have brought recognition and respect to India in the entire world. Earlier, we were being treated as a weak and a meak nation. The situation has gone through a qualitative change and today India is respected and heard the world over. I should really compliment the hon. Prime Minister. He is the first Prime Minister to tell the super powers, "Let us go in for nuclear disarmament. You had earlier taken the lead in going in for nuclear weaponisation. Now you take the lead in going towards disarmament; We will follow you". All the time they had been teaching us and giving us sermons, but nobody was able to tell them to their face

what our hon. Prime Minister has told them. The hon. Prime Minister has put the actual situation and the path that we are pursuing before the world community. But unfortunately, my friends here and outside in the country, the Congress and the Left, are not clear about their stand even with regard to the nuclear tests. When people of India were appreciating it, my Congress friends started saying that Madam Gandhi had initiated this policy in 1974. Yes, Sir, it was initiated by Madam Gandhi in 1974. The entire country, including my party, had appreciated it and had stood behind the then Prime Minister at that time. But today the Congress starts attacking the Government for each and every thing saying that because we have conducted nuclear tests, tensions are building up and so on. But so far as the Left, which has got so many intelligent people who have spent their entire lives in public service, is concerned, it is very unfortunate. I was really surprised and I want to be enlightened by my friends in this House. The Communist politburo condemned the Government. On the one hand, they complimented the scientists—I was really amazed at their double-standards... (Interruptions)

SHRI JIBON ROY (West Bengal): We don't want the Indian Government to play into the hands of the RSS. (Interruptions)

SHRI M. VENKAIAH NAIDU: Sir, I would like to bring this to the notice of my friends. On the one hand, you congratulate the scientists for developing the nuclear capability and, on the other hand, you condemn the Government for allowing the scientists to do so. It is just like going to a family in which a newly-married couple is blessed with a child, calling on the mother and congratulating her saying that it is excellent that she got a good baby, and then turning towards the father and saying, "What man! What a bad and nasty thing you have done." I mean, what is this congratulating the mother and condemning the father? How